

- (२) जून १९५४ तक निकाले गये व्यक्तियों के अतिरिक्त नियुक्त किये गये अन्य व्यक्तियों की उन के पद और काम के वर्गीकरण के अनुसार संख्या ?

The Deputy Minister of Home Affairs (Shri Datar): Attention is invited to the answer given on the 11th September, 1954, to Ch. Raghbir Singh's Starred Question No. 808, stating that till then 678 persons were declared surplus as a result of the recommendations of the Special Reorganisation Unit, out of whom 571 had been re-employed.

The information required in respect of parts (a) to (c) of the question is not readily available and will be placed on the Table of the House as soon as it becomes available.

**MACHINE TOOL PROTOTYPE FACTORY,
AMBERNATH**

434. Sardar Hukam Singh: Will the Minister of Defence be pleased to state:

(a) whether the Machine Tool Prototype Factory, Ambernath is working to its capacity and is able to provide the Ordnance Factories all their requirements in machine tools; and

(b) the number of technicians who are being trained in the Artisan Training School attached to this factory?

The Deputy Minister of Defence (Shri Satish Chandra): (a) It is too early for the Machine Tool Prototype Factory, Ambernath, to work to full capacity since capacity working involves completion of preliminary design work for various types of machine tools. The factory is, however, working to a planned programme and it is expected that by 1957 it will be working to its full effective capacity.

(b) Three hundred students are at present undergoing training at the Artisan Training School. One hundred and seventy-five students have already completed their training of three years. Government are considering a proposal to increase the yearly in-take of students from 100 to 150.

GLIDERS FOR AIR FORCE

435. Shri Krishnacharya Joshi: Will the Minister of Defence be pleased to state:

(a) whether there is a need of gliders for the Air Force in India; and

(b) if so, whether the needs of the Air Force have been co-ordinated with the development programme?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, to a limited extent.

(b) The question is under consideration.

**EXPORTS AND IMPORTS THROUGH
WAGAH (PUNJAB)**

436. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) the quantity of goods exported from and imported to India through Wagah check-post in 1954-55 so far;

(b) the amount of export and import duties collected during the same period; and

(c) the comparative figures of quantity of goods exported and imported through Wagah check-post during 1952-53 and 1953-54?

The Deputy Minister of Finance (Shri A. C. Guha): (a) to (c). A statement giving the required information is placed on the Table of the Sabha. [See Appendix III, annexure No. 16.]

REHABILITATION OF EX-SERVICEMEN

437. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

(a) the amount of money advanced to Punjab out of the sum earmarked for grants to States for the purpose of rehabilitation of ex-servicemen;

(b) how this amount has been spent by the Punjab Government;

(c) the number of ex-servicemen rehabilitated and the nature of employment provided to them; and

(d) the number of ex-servicemen yet to be rehabilitated and the manner in

which Government propose to rehabilitate them?

The Deputy Minister of Defence (Sardar Majithia): (a) Rs. 1,99,500 has been given to the Punjab Government as grant for the resettlement of ex-servicemen.

(b) The Punjab Government have spent Rs. 1,86,000 for developing the ex-servicemen's Land Colony in Karnal District and Rs. 13,500 in giving stipends to ex-servicemen who underwent Vocational/Technical training in the Ministry of Labour (D.G.R.E.) Institutions.

(c) Four thousand and fifty-two ex-servicemen have been resettled since 1950 as under:—

(1) Land Colonies	475
(2) Govt./Private Service	3,532
(3) Vocational/Technical training	45
TOTAL	4,052

(d) According to statistics available 4,220 ex-servicemen require employment assistance and 10,500 want to settle on land. Efforts will be made to resettle as many as possible in Government/Private service and in the Land Colonies.

EX-SERVICEMEN

438. Th. Lakshman Singh Charak: Will the Minister of Defence be pleased to state:

(a) how the allotment of land to ex-servicemen is being made;

(b) whether there are still applications from the ex-servicemen pending for allotment; and

(c) the total land allotted so far (State-wise)?

The Deputy Minister of Defence (Sardar Majithia): (a) The State Governments allot land to Ex-Servicemen's Co-operative Societies which in turn allot it to their members.

(b) The applications pending with the State Governments are as under:—

S. No.	State	No. of applications pending
1.	Uttar Pradesh	258
2.	Hyderabad	55
3.	Madras	422
4.	Mysore	66
5.	Travancore-Cochin	473
6.	Punjab	10,500
TOTAL		11,774

(c) The total acreage of land so far allotted to ex-service personnel is as follows:—

S. No.	State	Acreage of land allotted
1.	Uttar Pradesh	17,115
2.	Hyderabad	605
3.	Madras	18,591
4.	Mysore	340
5.	Travancore-Cochin	1,156
6.	Punjab	4,750
7.	Rajasthan	11,467
8.	Bhopal	2,440
9.	Madhya Bharat	400
10.	Andhra	6,008
TOTAL		62,872

GOLD DETECTOR

439. Shri Krishnacharya Joshi: Will the Minister of Finance be pleased to state:

(a) whether the instruments known as "gold detectors" sent to customs houses at Bombay and Calcutta are working satisfactorily; and

(b) if so, how many cases have been detected so far with their aid?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The instrument has been found to work satisfactorily.

(b) The gold detector at Bombay has been responsible for the detection of nine cases in which fourteen persons were involved. One case involving nine persons was detected in Calcutta with the aid of the gold detector there.